

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8985/2013

(From the judgement and order dated 17/08/2011 in WB
No.32456/1994 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

ALIGARH MUSLIM UNIV.

Petitioner(s)

VERSUS

HAR PRASAD & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T., permission to file
additional documents)

WITH
SLP(C) NO. 8937 of 2013
(With appln(s) for exemption from filing O.T. and office report)

SLP(C) NO. 8986 of 2013
(With office report)

Date: 29/04/2014 These Petitions were called on for hearing
today.

CORAM :
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s) Mr. Imtiaz Ahmed, Adv.
Mrs. Nagma Imtiaz, Adv.
Ms. Amra Moosavi, Adv.
For M/s. Equity Lex Associates

For Respondent(s) Mr. Praveen Jain, Adv.
Mr. Siddharth Jain, Adv.

Mr. V.K. Shukla, AAG
Mr. Tanmaya Agarwal, Adv.
Mr. Vinay Garg, Adv.

Mr. V. Giri, Sr. Adv.
Mr. Rajinder Mathur, Adv.

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UPON hearing counsel the Court made the following
O R D E R

These matters be released from part heard.
List before an appropriate Bench in the month
of July, 2014 (NMD).

(Narendra Prasad)
Court Master

(Renuka Sadana)
Court Master